

Notification under Delhi Police Act.

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI P. VENKATASUBBAIAH) : I beg to lay on the Table a copy of the Delhi Police (General Conditions of Service) Amendment Rules, 1983 (Hindi and English versions) published in Notification No. F. 5/80/82 Home (P) in Delhi Gazette dated the 31st March 1983 under sub-section (2) of section 148 of the Delhi Police Act, 1978. [Placed in Library See No. LT-6411/83.]

**Detailed Demands For Group Of Deptt.
Of Electronics, 1983-84**

THE DEPUTY MINISTER IN THE DEPARTMENT OF ELECTRONICS (SHRI M. S. SANJEEVI RAO) : I beg to lay on the Table a copy of the Detailed Demands for Grants (Hindi and English versions) of Department of Electronics for 1983-84. [Placed in Library See No. LT-6412/83]

**Detailed Demands For Group Of Deptt.
Of Environment, 1983-84**

THE DEPUTY MINISTER IN THE DEPARTMENT OF ENVIRONMENT (SHRI DIGVIJAY SINGH) : I beg to lay on the Table a

copy of the Detailed Demands for Grants (Hindi and English versions) of Department of Environment for 1983-84. [Placed in Library See No. LT-6413/83]

12-14 hrs.

**COMMITTEE ON THE WELFARE
OF SCHEDULED CASTES AND
SCHEDULED TRIBES****Thirty Fifth Report**

SHRI A. C. DAS (Jaipur) : Sir I beg to present the thirty-fifth Report (Hindi and English versions) of the Committee on the Welfare of Scheduled Castes and Scheduled Tribes on Action Taken by Government on the recommendations contained in the Fifteenth Report of the Committee on the Ministry of Home Affairs—Working of Integrated Tribal Development Projects in Orissa.

12.15 hrs.

**LEAVE OF ABSENCE FROM
SITTING OF THE HOUSE**

MR. SPEAKER : The Committee on Absence of Members from the Sittings of the House in their Eleventh Report have recommended that leave of absence be granted to the following Members for the periods mentioned against each :-

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| 1. Shri Xavier Arakal | —4th October to 19th October, 1982
(Tenth Session) |
| 2. Shri Balasaheb Vikhe Patil | —18th February to 4th March, 1983 and
14th March to 16th March, 1983 (Eleventh Session). |
| 3. Shri B.R. Bhagat | —18th February to 4th March, 1983
(Eleventh Session) |
| 4. Shri Jitendra Prasad | —14th March to 6th April, 1983 (Eleventh Session) |
| 5. Shri Chander Shekhar | —23rd October to 5th November, 1982
(Tenth Session) and —18th February
to 4th March, 1983, and 14th March
to 12th April, 1983 (Eleventh Session). |